

(c) if not, the reasons therefor?

THE MINISTER OF WELFARE (SHRI SITARAM KESRI):
(a) to (c). Yes, Sir. The State Government of Andhra Pradesh has sought Central assistance in respect of educational programmes, special Central assistance in proportion to the OBC population of the state, share capital contribution to Cooperative Finance Corporation and Central assistance for irrigation borewell scheme etc. The Central Government does not have any scheme at present under which assistance can be provided to the state Government in respect of the first three schemes. However, the state Government has been advised to get in touch with National Backward Classes Finance and Development Corporation with regard to their proposal for loan assistance for borewells.

[Translation]

Subsidy on LPG

350. SHRI PANKAJ CHOWDHARY:
SHRI MAHESH KANODIA:

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the Government propose to withdraw subsidy on LPG; and

(b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). There is no such proposal at present.

[English]

Conference of IG's of Prisons

351. SHRI AMAR PAL SINGH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether a National Conference of the Inspector Generals of Prisons was held recently in New Delhi; and

(b) if so, the details of the discussions held?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM LAL RAHI): (a) Yes, Sir.

(b) The conference discussed various issues relating to prison management including interalia overcrowding and living conditions in prisons, rehabilitation programmes for prisoners, service conditions and training needs of prison personnel and review of the Central assurance to State Governments.

Prasar Bharati Act

352. SHRI RABI RAY: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Government had constituted a Committee to review the provisions of Prasar Bharati (Broadcasting Corporation of India) Act, 1990;

(b) if so, the details thereof;

(c) whether the Committee has submitted its recommendations;

(d) if so, the details thereof, and

(e) the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI P.M. SAYEED):

(a) Yes, Sir.

(b) The three member group comprises:-

1.	Dr. N.K. Sengupta, Chairman,	(Director General International Management Institute)
2.	Brig. M.R. Narayanan, Member	(Retd. CMD, Central Electronics Corpn. Ltd.)
3.	Shri Ved Leekha, Member	(Retd. CMD, Hindustan Copper Limited).
